

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.104/MP/2022 along with IA No. 106/2024

Subject : Petition under Section 79 of the Electricity Act, 2003 seeking extension of timelines of Connectivity and LTA for its Solar Power Project at Nokh Solar Park.

Petitioner : Rajasthan Solar Park Development Co. Ltd. (RSDCL)

Respondents : Central Transmission Utility of India Limited (CTUIL) and Ors.

Date of Hearing : **17.2.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Ranji Thomas, Sr. Advocate, RSDCL
Shri Aditya Singh, Advocate, RSDCL
Shri Rajeev Singh, RSDCL
Shri Sanjay Sen, Sr. Advocate, NTPC
Ms. Perna Priyadarshini, Advocate, NTPC
Ms. Neha Dabral, Advocate, NTPC
Ms. Ayesha Choudhary, Advocate, NTPC
Ms. Anisha Upadhyay, Advocate, CTUIL
Ms. Kavya Bhardwaj, CTUIL

Record of Proceedings

During the hearing, the learned senior counsel and the learned counsel for the Petitioner and the Respondents made detailed submissions and concluded their respective arguments. At their request, the Commission also permitted both sides to file their written submissions within two weeks, with copies to the other side.

2. Subject to the above, the Commission reserved the matter for order.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)